

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) to (e). No decision to construct a new market behind the Connaught Circus Telephone Exchange has been taken. It may be stated that the present stalls on the Queensway and similar stalls on some other roads are purely temporary structures built on road berms. They were never meant to be permanent. The occupiers of Queensway Stalls will be removed when permanent structures are built for them.

**Shri M. L. Dwivedi:** May I know why these steps were not taken from the very beginning to construct permanent stalls for them?

**Shri A. P. Jain:** Because the rush at the time was too great, and it was thought that in order to help them temporary stalls should be put by the roadside, and later on, when permanent structures were built, they would be removed.

**Shri M. L. Dwivedi:** May I know what are the demands of the stall-holders who went on strike recently?

**Shri A. P. Jain:** They want to be permanently settled. They want that the permanent structures should be put up on the road berms.

**Shri M. L. Dwivedi:** May I know if the Hon. Minister is aware that the stall-holders have already built up their trade in the present locality, and if they are displaced it is likely to cause them great harm?

**Shri A. P. Jain:** I am doubtful if it will cause them great harm. They are temporary. They cannot remain there permanently. When they get good, nice, permanent structures, they will gain.

**Shri M. L. Dwivedi:** What are the new stalls to which they have been shifted?

**Shri A. P. Jain:** I have said that we have taken no decision so far.

**Shri Raghavaiah:** May I know whether any compensation too will be paid to those stall-holders whose stalls were destroyed by fire accident in Irwin Road?

**Shri A. P. Jain:** We have not destroyed any stalls.

**Shri Velayudhan:** May I know on what conditions these refugees were given stalls on Queensway, Panchquin Road and Irwin Road?

**Shri A. P. Jain:** They were given by the New Delhi Municipality, and a certain agreement was filled by those persons.

**Shri M. L. Dwivedi:** May I know when these stall-holders will be shifted?

**Shri A. P. Jain:** It will depend on the stall-holders. If they go on giving trouble as they have been doing, I had better put an end to the trouble sooner. On the other hand, if they go on living peacefully and earning their livelihood and doing their business, I may prolong their stay.

#### ACCOMMODATION

\*1335. **Shri M. L. Dwivedi:** Will the Minister of Works, Housing and Supply be pleased to state: whether Government have come to any decision in connection with the additional construction at one or various stations throughout the country together with the financial implications thereof in pursuance of the recommendations of the Estimates Committee (vide serial Nos. 15 and 16 of the fourth report of the Estimates Committee)?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** Serial Nos. 15 and 16 of the report of the Estimates Committee referred to by the hon. Member relate to some establishment matters of the Estate Office. Possibly the hon. Member has in mind serial No. 12, which relates to the shifting of offices outside Delhi and construction of additional accommodation and the statement relating thereto, laid on the Table of the House on the 18th September 1951. If so, the position is that a Cabinet Committee is now engaged on considering which stations outside Delhi are suitable for the purpose and which offices could be shifted outside. In the meanwhile on an estimate of possible requirements on the most conservative basis at Delhi, Calcutta and Bombay, construction work has been taken in hand for the provision of necessary additional office accommodation.

**Shri M. L. Dwivedi:** As regards the recommendation of the Estimates Committee on page 8, what is the decision of the Government in regard to building more office accommodation in Delhi?

**Sardar Swaran Singh:** Already the proposal is to construct one office building to provide an area of approximately 3 lakhs of sq. feet in the course of this and next year.

**Shri M. L. Dwivedi:** May I know whether Government have taken into account the various palaces and other accommodation in various States which came to us as a result of integration?

**Sardar Swaran Singh:** I have attempted to reply to that question by saying that the position is being examined. The difficulty is that there are places where palaces are available out residential accommodation is not available, and vice versa. Therefore, unless both the office and residential accommodation is available at a particular place, that place cannot be considered as suitable for shifting some of the offices outside Delhi.

**Shri M. L. Dwivedi:** May I know whether the residential accommodation which may be built near such palaces and buildings will be cheaper than the accommodation which will be built in Delhi?

**Sardar Swaran Singh:** That is a hypothetical question, and it is not very desirable to go on spending large sums of money in places far from each other and scattered all over the country. If there is any particular place in the mind of the hon. Member I can get it examined.

#### KOSI PROJECT (RAILWAY LINE)

\*1336. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) the mileage and estimated cost of the Railway line to be constructed for the Kosi Project;

(b) whether it is a fact that the said Railway line is designed to pass through important commercial centres and Administrative Headquarters of Nepal Government; and

(c) if so, what are those places and what percentage of cost will be borne by the Nepal Government?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) to (c). The Project Report is still under preparation, and the final alignment of the railway line will be decided as soon as the Project Report is finalised.

**Shri L. N. Mishra:** May I know by what time the report will be finalised?

**Shri Nanda:** It may not take more than two or three months, but I am not quite sure.

#### IRON, STEEL AND CEMENT

\*1337. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the present stocks of iron, steel and cement in India;

(b) whether they are sufficient to meet the existing requirements of the

country for agricultural and other purposes; and

(c) whether there is shortage, the extent thereof?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (c). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 51.]

(b) No, Sir.

#### GOVERNMENT HOUSING FACTORY

\*1338. **Shri Sinhasan Singh:** Will the Minister of Production be pleased to state:

(a) the total cost of the construction of the Government Housing Factory, New Delhi;

(b) the annual target of its production; and

(c) its annual maintenance cost?

**The Minister of Production (Shri K. C. Reddy):** (a) The attention of the hon. Member is invited to the report on the working of the Government Housing Factory placed on the Table of the House on 4th June 1952 in reply to Starred Question No. 463.

(b) The Factory is not producing anything at present and its annual target of production has not yet been fixed.

(c) The maintenance cost incurred by Government after the Factory suspended production in January 1951 upto 30th April 1952, works out to about Rs. 4,73,000 per annum. The Government will cease to incur any maintenance expenditure in future, if the scheme to form a Company consisting of Government and an Indo-Swedish Firm as partners materialises, when the Factory will be leased to the said Company.

**Shri Sinhasan Singh:** What is the number of houses produced in the factory in 1951 and 1952?

**Shri K. C. Reddy:** I have already said in the course of my answer that the factory suspended production from January 1951. So how can there be houses produced?

**Shri Sinhasan Singh:** May I know the reason for the suspension of production?

**Shri K. C. Reddy:** For several reasons we had to terminate the contract with the Structural Engineering Co. Ltd., and since the termination of the contract the factory has suspended